

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2744
ANSWERED ON:17.08.2004
FREEDOM FIGHTERS PENSIONERS
Ahir Shri Hansraj Gangaram

Will the Minister of HOME AFFAIRS be pleased to state:

the number of freedom fighters pensioners in various States/Union Territories as on date, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

A State-wise statement indicating the number of freedom fighters in whose cases pension has been sanctioned by the Central Government as on 31.7.2004 is annexed.

STATEMENT REFERRED TO IN REPLY OF THE LOK SABHA UNSTARRED QUESTION NO. 2744 FOR 17.08.2004 REGARDING FREEDOM FIGHTERS PENSIONERS.

S1. No. NAME OF STATE/UT NO. OF PENSIONS SANCTIONED

1.	Andhra Pradesh	13,665
2.	Arunachal Pradesh	0
3.	Assam	4,436
4.	Bihar	24,868
5.	Goa	1,268
6.	Gujarat	3,590
7.	Haryana	1,684
8.	Himachal Pradesh	614
9.	Jammu & Kashmir	1,806
10.	Karnataka	10,063
11.	Kerala	3,082
12.	Madhya Pradesh	3,447
13.	Maharashtra	16,723
14.	Manipur	62
15.	Meghalaya	86
16.	Mizoram	04
17.	Nagaland	03
18.	Orrisa	4,187
19.	Punjab	7,004
20.	Rajasthan	806
21.	Tamil Nadu	4,096
22.	Tripura	887
23.	Utar Pradesh	17,988
24.	West Bengal	22,472
25.	Andman & Nicobar Islands	03
26.	Chandigarh	89
27.	Dadra & Nagar Haveli	83
28.	Daman & Diu	33
29.	NCT of Delhi	2,042
30.	Pondicherry	316
31.	Indian National Army (INA)	22,466

Total 1,67,873